

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.1335
TO BE ANSWERED ON 24TH JULY, 2017

DE-CLASSIFICATION OF NETAJI'S DOCUMENTS

† 1335: SHRI VISHNU DAYAL RAM:

SHRI JANAK RAM:

Will the Minister of CULTURE be pleased to state:

- (a) whether the government has made all the records pertaining to Netaji Subhash Chandra Bose and Azad Hind Fauz public and put them in the National Archives;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE & TOURISM
(DR. MAHESH SHARMA)

(a) & (b): A total of 304 declassified records/files related to Netaji Subhash Chandra Bose have been received by National Archives of India from Prime Minister's Office, Ministry of Home Affairs, Cabinet Secretariat and Ministry of External Affairs for permanent retention. The details of declassified records relating to Netaji Subhash Chandra Bose are as below:

S.No.	Name of Ministry/Office	No. of records/files
i.	Prime Minister's Office	58
ii	Ministry of Home Affairs	37
iii	Cabinet Secretariat	09
iv	Ministry of External Affairs	200
Total		304

Out of 304 files, 303 files are already uploaded on the Netaji webportal i.e. www.netajipaper.gov.in

The National Archives of India is the custodian of declassification files/records of the Government of India.

In addition, in 1997 the National Archives of India had received 990 declassified files pertaining to the Indian National Army (Azad Hind Fauj) from the Ministry of Defence, and in 2012, 1030 files/items pertaining to the Khosla Commission (271 files/ items) and Justice Mukherjee Commission of inquiry (759 files/items) from the Ministry of Home Affairs. All these files/items are already open to the public under the Public Records Rules, 1997.

(c): Does not arise.
